

statement showing the recommendations made by the Central Council of Health at their seventh meeting and the action taken by the Government on these recommendations is laid on the Table of the Sabha. [See Appendix XXV, Annexure No. 18].

SHRI M. P. BHARGAVA: May I draw the attention of the hon. Minister to Resolution No. 1? May I know what steps have been taken by the Government for regulating other systems of medicines than allopathy?

SHRI D. P. KARMARKAR: Sir, this is a draft Model Bill for unqualified persons. By "unqualified" what is intended is "unqualified in any system". My hon. friend might be knowing that some States, for instance, the Bombay Government, have taken steps to stop completely unqualified persons from practising any system of medicine. All we would like to say is that we should stop all unqualified persons from practising any system of medicine.

"SHRI M. P. BHARGAVA: May I know, Sir, what steps are being taken to implement Resolution No. 20?

SHRI D. P. KARMARKAR: Resolution No. 20. As it has been noted against that item; the comments of the State Governments, Indian Medical Association, etc. have been called for.

"GOLDEN ARROW" GOODS TRAIN SERVICE

*263. SHRI MAHESWAR NAIK: Will the Minister of RAILWAYS be pleased to refer to the South-Eastern Railways News Letter of March 7, 1959, and state:

(a) what are the normal features of the "Golden Arrow" goods train service scheme and what special advantages are accruable to this scheme over the usual goods train service; and

(b) whether a "Steel Arrow" service on similar line, is also proposed to be introduced; and if so, what are the distinctive features of this new scheme as against the "Golden Arrow" scheme?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY):

(a) With the object of an overall improvement in goods train operation and the consequent saving in engine usage and running staff, 10% of the goods train services on the Katni-Murwara-Sahdol Section have been laid on to fixed timings. By this arrangement such trains move quicker than the usual goods trains. The nomenclature "Golden Arrow" is given to such trains run on fixed paths on this section.

(b) The nomenclature 'Steel Arrow' is given to two goods trains operating between Bilaspur and Bhilai on the main line section of the South-Eastern Railway. These goods trains carry materials to the new Steel Works at Bhilai and are run to fixed schedules. The principle is the same as that of the "Golden Arrow" in regard to effecting improvements in engine usage and overall operation.

SHRI MAHESWAR NAIK: May I know, Sir, in what different zones "Golden Arrow" is at present working?

MR. CHAIRMAN: "Golden" and "Steel" Arrow.

SHRI S. V. RAMASWAMY: I have given the parts where the two are working. The "Golden Arrow" works on the Katni-Murwara-Sahdol Section, and the "Steel Arrow" works between Bilaspur and Bhilai on the South-Eastern Railway.

SHRI MAHESWAR NAIK: May I know the comparative performance of "Golden Arrow", "Steel Arrow" and other goods trains?

SHRI S. V. RAMASWAMY: With regard to the "Golden Arrow" improvement has been effected to the extent of 50 per cent. With regard to the "Steel Arrow" improvement is only 10 per cent, because of the work that is going on there.

SHRIMATI YASHODA REDDY: I just want to know whether there is improvement in figures of these "Golden Arrow" and "Steel Arrow" or

there is improvement only in the better names given by the hon. Deputy Minister of Railways?

MR. CHAIRMAN: Is it improvement in nomenclature or is it improvement also in the running?

SHRI S. V. RAMASWAMY: Improvement is in the performances.

SHRI V. PRASAD RAO: May I know, Sir, if it is a fact that these "Golden Arrow", "Silver Arrow" and "Steel Arrow" have often missed the targets?

(No reply)

SCHEME FOR THE ORGANISATION OF THE SERVICE CO-OPERATIVES

*264. SHRI PURNA CHANDRA SHARMA: Will the Minister of COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state:

(a) whether any scheme for the organisation of Service Co-operatives has been drawn up, and if so, what is the scheme;

(b) whether any such co-operatives have been formed up till now; and

(c) how a Service Co-operative is to operate in rural areas without farming facilities?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): (a) A draft scheme is under consideration. The details are given in the statement placed on the Table of the Sabha.

(b) Most of the existing primary agricultural credit co-operatives, particularly the multi-purpose ones, perform one or more of the functions which Service Co-operatives are normally expected to discharge.

(c) Service Co-operatives need not take up farming operations in their corporate capacities.

STATEMENT

Introduction.—A Service Co-operative means a village co-operative whose primary functions are the provision of short and medium term credit to farmers, supply of agricultural and other production requirements and assistance in marketing of agricultural produce. In addition it is expected to formulate and implement the plan of agricultural production for the village and undertake such educative, advisory and welfare work as may be feasible.

2. *Size.*—Ordinarily it will be organised on the basis of the village community as a primary unit. If villages are too small they may, with the consent of the people, be grouped together so as to have a population of about 1,000.

3. *Target.*—About 3 lakhs of societies would have to be organised to cover all the villages. At present there are about 1.62 lakhs primary agricultural credit societies in the country with varying levels of development. Some of them, particularly the multipurpose ones, undertake one or more of the functions which Service Co-operatives would normally discharge. These are to be suitably reorganised and revitalised. In addition 1.4 lakh new societies will have to be organised.

4. It is not easy to define in abstract terms the functions which a Service Co-operative might undertake in relation to the economy of the village as a whole and those which it might not undertake, as in practice, the decision will depend upon the capacity of the village organisation. Broadly the basic functions of a Service Co-operative are as follows:

- (a) The provision of credit in close coordination with the production programme for the village and assistance in particular, to those who do not obtain credit under ordinary commercial banking principles;